

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS

Lok Sabha

**Unstarred Question No. 2946
TO BE ANSWERED ON 11.03.2020**

Public Interest Litigations

†2946. SHRI GIRISH CHANDRA:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the Court-wise details of the Public Interest Litigations (PIL) filed in the Supreme Court and in various High Courts during the last two years and the current year; and

(b) the details of Public Interest Litigations that have been filed particularly regarding the violation of Fundamental Rights?

ANSWER

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS
& INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) & (b) Information is being collected and will be laid on the Table of the House.